Written Answers to

[19 December, 2014] Unstarr

Unstarred Questions 297

Textile Parks

3143. SHRIMATI SAROJINI HEMBRAM: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is planning to establish more Textile Parks in different States;

(b) if so, the details thereof State-wise and the funds allocated in this regard; and

(c) if not, the reasons therefor and the further action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Yes Sir, under the Scheme for Integrated Textile Park (SITP), proposal has been invited to set up more textile parks as per guidelines. ₹1900 Cr. has been provided in the XII Plan for setting up new park and meeting committed liabilities. As SITP is a demand driven Scheme being implemented in Public Private Partnership mode (PPP) by Industry Associations/Groups of Entrepreneurs by forming Special Purpose Vehicle (SPV), no State-wise allocation of funds has been made. All the States are being pursued for availing assistance under the scheme and setting up textile park in their State.

Employment opportunities in textile sector

3144. SHRI D. KUPENDRA REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that textile sector is generating employment opportunities next to agriculture sector of the country, if so, the details thereof; and

(b) the efforts taken/being taken by Government for overall turnaround of textile sector to compete with developed nations?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Textile sector is one of the major sectors providing employment. 43.31 lakh handloom weavers and allied workers are employed in handloom sector as per last Handloom Census (2010). Generation of employment at 121.20 million has been projected by 2017 (end of the 12th Five Year Plan).

(b) To enable the textile sector to face global competition and overall turnaround, Government has launched several initiatives namely Technology Upgradation Fund Scheme (TUFS), Scheme for Development of Technical Textiles, Schemes for the Development of the Handloom, Handicraft and Powerloom Sectors, Scheme for Integrated Textile Parks (SITP), Integrated Skill Development Scheme (ISDS), Technology Mission on Technical Textiles (TMTT), Schemes for promoting the usage of Agrotextiles and Geotextiles etc.

Leasehold mills in possession of NTC

3145. SHRI SANJAY RAUT: Will the Minister of TEXTILES be pleased to state:

(a) the Guidelines/Policy and Regulations framed in respect of the leasehold mills in possession of NTC;

(b) the details of mills developed or dealt with by NTC under the Policy/Guidelines and regulation framed by the UPA Government; and

(c) the name and number of freehold lands of NTC previously containing sick mills which were nationalized and which have subsequently been transferred or sold by NTC and the consideration received by NTC?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) At present there is no such policy.

- (b) Does not arise.
- (c) The details are given in the Statement.

Statement

National Textile Corporation Limited

Details showing Freehold Land Sold

Sl. No	o. Name of the Mills	Acres	Value (₹ in crores)
Andh	ra Pradesh		
1.	Natraj Mills, Nirmal	70.00	3.31
2.	Netha Mills, Secunderabad	12.00	66.62
4.	Tirupati Mills, Reningunta	6.86	0.94
6.	Azam Jahi Mills, Warrangal	201.02	51.19
	Total	289.88	122.06